

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
\*\*\*\*\*

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of  
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 18211-- JK (LD ) of 2025**  
**DATED:- 03 - 12 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

Secretary to Government

No:-LAW-OIC/12/2025

Dated:- 03 - 12 - 2025

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

*Reyaz Ali Bhat*  
03.12.25  
**(Reyaz Ali Bhat)**

Deputy Legal Remembrancer

*Jm*

**Annexure to the Government Order No. 18211 – JK (LD) of 2025 dated 03.12.2025.**

S No.	Name of the Officer	Title of Case
1.	Varunjeet Charak, JKAS Collector Land Acquisition (ADC), Ramban Mob. No 9906094697 Email Id:- <a href="mailto:adc-ramban@jk.gov.in">adc-ramban@jk.gov.in</a>	WP© No. 3082/2024 Noor Mohd Mir & Ors v/s UT of J&K & Ors
2.	Harpal Singh, Assistant Commissioner (Rev), Ramban Mob. No 9419215035 Email Id:- <a href="mailto:acr-ramban@jk.gov.in">acr-ramban@jk.gov.in</a>	WP© No. /2024OM Singh v/s U.T of J&K & Ors
3.	Harpal Singh ACR Ramban, Incharge Sub Divisional Magistrate, Gool Mob. No 9419215035 Email Id:- <a href="mailto:goolsdm@gmail.com">goolsdm@gmail.com</a>	WP© No. 2983/2024Mohd Shafi Sheikh v/s U.T of J&K & Ors
4.	Gan Shyam Basotra, Sub-Divisional Magistrate, Ramsoo, Mob. No. 9682140256 Email Id:- <a href="mailto:sdmramsoo@gmail.com">sdmramsoo@gmail.com</a>	WP© No. 2841/2024Prince Gupta & anr v/s U.T of J&K & Ors
5.	Deep kumar, Tehsildar Ramban, Mob. No. 7006739036 Email Id:- <a href="mailto:Tehsildar-ramban@jk.gov.in">Tehsildar-ramban@jk.gov.in</a>	WP© No. 3021/2024Rahees Ahmed and Anr. V/s UT of J&K & Ors.
6.	Harjeet Singh, Tehsildar Gool Mob No. 9419290276 Email Id:- <a href="mailto:tehsildargool7@gmail.com">tehsildargool7@gmail.com</a>	LPA No. 250/2024Fatha Mohd v/s U.T of J&K & Ors
7.	Imtiaz Ahmed, Tehsildar Banihal, Mob. No. 9419199924 Email Id:- <a href="mailto:banihaltehsildar1@gmail.com">banihaltehsildar1@gmail.com</a>	WP(C) No. 24/2025Haneefa Begum & Ors. v/s U.T of J&K & Ors.
8.	Baseer Ul Haq Chaudhary, IAS Deputy Commissioner, Ramban Mob. No 9419156577 Email Id:- <a href="mailto:dcramban-jk@nic.in">dcramban-jk@nic.in</a>	T.A No. 7716/2020Abdul Rouf v/s U.T of J&K & Ors
9.	Vijay Kumar, Tehsildar Batote Mob. No. 9419220638 Email Id:- <a href="mailto:tehsildarofficebatote@gmail.com">tehsildarofficebatote@gmail.com</a>	O.A No. 4142/2024Sansar Chand v/s U.T of J&K & Ors
10.	Deep kumar, Tehsildar Ramban, Mob. No. 7006739036 Email Id:- <a href="mailto:Tehsildar-ramban@jk.gov.in">Tehsildar-ramban@jk.gov.in</a>	WP© No. /2025Tauseef Ahmed & Anr. v/s U.T of J&K & Ors.
11.	Varunjeet Charak, JKAS Collector Land Acquisition (ADC), Ramban Mob. No 9906094697 Email Id:- <a href="mailto:adc-ramban@jk.gov.in">adc-ramban@jk.gov.in</a>	WP© No. 470/2025Jalu Devi V/s U.T of J&K & Ors
12.	Varunjeet Charak, JKAS Collector Land Acquisition (ADC), Ramban Mob. No 9906094697 Email Id:- <a href="mailto:adc-ramban@jk.gov.in">adc-ramban@jk.gov.in</a>	WP© No. 566/2025Mohd Ishaq V/s U.T of J&K & Ors
13.	Varunjeet Charak, JKAS Collector Land Acquisition (ADC), Ramban Mob. No 9906094697 Email Id:- <a href="mailto:adc-ramban@jk.gov.in">adc-ramban@jk.gov.in</a>	WP© No. /2025Yasar Arafat & Ors. V/s U.T of J&K & Ors
14.	Shokat Hayat Mattoo, Assistant Commissioner (Rev), Ramban Mob. No 9622225253	WP© No. 661/2025Choor Singh & ors v/s U.T of J&K and Ors

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	Email Id:- <a href="mailto:acr-ramban@jk.gov.in">acr-ramban@jk.gov.in</a>	
15.	Shokat Hayat Mattoo, Assistant Commissioner (Rev), Ramban Mob. No 9622225253 Email Id:- <a href="mailto:acr-ramban@jk.gov.in">acr-ramban@jk.gov.in</a>	WP© No. 624/2025Krishan Lal & Ors v/s U.T of J&K & Ors
16.	Shokat Hayat Mattoo, Assistant Commissioner (Rev), Ramban Mob. No 9622225253 Email Id:- <a href="mailto:acr-ramban@jk.gov.in">acr-ramban@jk.gov.in</a>	WP© No. 629/2025Kishori Lal v/s U.T of J&K & Ors
17.	Shokat Hayat Mattoo, Assistant Commissioner (Rev), Ramban Mob. No 9622225253 Email Id:- <a href="mailto:acr-ramban@jk.gov.in">acr-ramban@jk.gov.in</a>	WP© No. /2025Aman Hussain & Ors v/s U.T of J&K & Ors
18.	Shokat Hayat Mattoo, Assistant Commissioner (Rev), Ramban Mob. No 9622225253 Email Id:- <a href="mailto:acr-ramban@jk.gov.in">acr-ramban@jk.gov.in</a>	WP© No. 879/2025Harbaksh Singh & Ors v/s U.T of J&K & Ors
19.	Imtiaz Ahmed, Sub-Divisional Magistrate, Gool Mob. No. 9419199924 Email Id:- <a href="mailto:goolsdm@gmail.com">goolsdm@gmail.com</a>	WP© No. 580/2025Nazam Din & Ors. V/s U.T of J&K & Ors.
20.	Imtiaz Ahmed, Sub-Divisional Magistrate, Gool Mob. No. 9419199924 Email Id:- <a href="mailto:goolsdm@gmail.com">goolsdm@gmail.com</a>	WP© No. 583/2025Gulzar Ahmed & Ors. V/s U.T of J&K & Ors
21.	Imtiaz Ahmed, Sub-Divisional Magistrate, Gool Mob. No. 9419199924 Email Id:- <a href="mailto:goolsdm@gmail.com">goolsdm@gmail.com</a>	WP© No. 594/2025Liaqat Ali & Ors. V/s U.T of J&K & Ors.
22.	Imtiaz Ahmed, Sub-Divisional Magistrate, Gool Mob. No. 9419199924 Email Id:- <a href="mailto:goolsdm@gmail.com">goolsdm@gmail.com</a>	WP© No. 586/2025Fateh Mohd. & Ors. V/s U.T of J&K & Ors.
23.	Mohd. Naseeb, Sub-Divisional Magistrate, Banihal Mob.No. 9419170813 Email Id:- <a href="mailto:sdmbanihal@gmail.com">sdmbanihal@gmail.com</a>	LPA No. 03/2025Anjum Ara v/s UT of J&K & Ors
24.	Mohd. Naseeb, Sub-Divisional Magistrate, Banihal Mob.No. 9419170813 Email Id:- <a href="mailto:sdmbanihal@gmail.com">sdmbanihal@gmail.com</a>	WP© No. 383/2025Mohd Sultan Naik v/s U.T of J&K & Ors
25.	Deep kumar, Tehsildar Ramban, Mob. No. 7006739036 Email Id:- <a href="mailto:Tehsildar-ramban@jk.gov.in">Tehsildar-ramban@jk.gov.in</a>	WP© No. 242/2025Abid Naseer v/s U.T of J&K & Ors.
26.	Deep kumar, Tehsildar Ramban, Mob. No. 7006739036 Email Id:- <a href="mailto:Tehsildar-ramban@jk.gov.in">Tehsildar-ramban@jk.gov.in</a>	WP© No. /2025Touseef Ahmed & Anr. V/s U.T of J&K & Ors
27.	Deep kumar, Tehsildar Ramban, Mob. No. 7006739036 Email Id:- <a href="mailto:Tehsildar-ramban@jk.gov.in">Tehsildar-ramban@jk.gov.in</a>	LPA No. 56/2025Mohd Farooq v/s U.T of J&K & Ors
28.	Major Singh, Tehsildar Rajgarh, Mob No. 9906178710 Email Id:- <a href="mailto:tehsildarrajgarh76@gmail.com">tehsildarrajgarh76@gmail.com</a>	WP© No. 406/2025Inhabitants of Hamlet Chakka A1 v/s U.T of J&K & Ors.
29.	Harjeet Singh, Tehsildar Gool Mob No. 9419290276 Email Id:- <a href="mailto:tehsildargool7@gmail.com">tehsildargool7@gmail.com</a>	WP© No. 603/2025Abdul Ghani Shan v/s U.T of J&K & Ors.
30.	Mohammad Alyas Khan, JKAS Deputy Commissioner, Ramban Mob. No 9419114668	WP© No. 1778/2025 Farooq Ahmed Shan v/s U.T of J&K & Ors.

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31.	Mohammad Alyas Khan, JKAS Deputy Commissioner, Ramban Mob. No 9419114668 Email Id:- <a href="mailto:dcramban-jk@nic.in">dcramban-jk@nic.in</a>	WP© No. 1599/2025 Sumaira Sharief V/s U.T of J&K & Ors.
32.	Mohammad Alyas Khan, JKAS Deputy Commissioner, Ramban Mob. No 9419114668 Email Id:- <a href="mailto:dcramban-jk@nic.in">dcramban-jk@nic.in</a>	WP© No. 2372/2025 Ghulam Mohi-Ud-Din Sohil v/s U.T of J&K & Ors.
33.	Varunjeet Charak, JKAS Collector Land Acquisition (ADC), Ramban Mob. No 9906094697 Email Id:- <a href="mailto:adc-ramban@jk.gov.in">adc-ramban@jk.gov.in</a>	WP© No. 1339/2025 Mohd Iqbal Bohroo and Ors. V/s UT of J&K and Ors.
34.	Varunjeet Charak, JKAS Collector Land Acquisition (ADC), Ramban Mob. No 9906094697 Email Id:- <a href="mailto:adc-ramban@jk.gov.in">adc-ramban@jk.gov.in</a>	WP© No. 1266/2025 Abdullah v/s UT of j&K and Ors
35.	Varunjeet Charak, JKAS Collector Land Acquisition (ADC), Ramban Mob. No 9906094697 Email Id:- <a href="mailto:adc-ramban@jk.gov.in">adc-ramban@jk.gov.in</a>	WP© No. 1267/2025 Assadullah Bohroo V/s UT of J&K and Ors.
36.	Varunjeet Charak, JKAS Collector Land Acquisition (ADC), Ramban Mob. No 9906094697 Email Id:- <a href="mailto:adc-ramban@jk.gov.in">adc-ramban@jk.gov.in</a>	WP © No. 1148/2025 Rajinder Singh V/s Union of India and Ors.
37.	Varunjeet Charak, JKAS Collector Land Acquisition (ADC), Ramban Mob. No 9906094697 Email Id:- <a href="mailto:adc-ramban@jk.gov.in">adc-ramban@jk.gov.in</a>	WP © No. 1121/2025 Mohd Ismail V/s UT Of J&K and Ors
38.	Varunjeet Charak, JKAS Collector Land Acquisition (ADC), Ramban Mob. No 9906094697 Email Id:- <a href="mailto:adc-ramban@jk.gov.in">adc-ramban@jk.gov.in</a>	WP© No. 1436/2025 Mehandi Shah and Ors. V/s UT of J&K and Ors.
39.	Varunjeet Charak, JKAS Collector Land Acquisition (ADC), Ramban Mob. No 9906094697 Email Id:- <a href="mailto:adc-ramban@jk.gov.in">adc-ramban@jk.gov.in</a>	WP© No. ____/2025 Mohd Abdullah Bohroo V/s UT of J&K and Ors.
40.	Varunjeet Charak, JKAS Collector Land Acquisition (ADC), Ramban Mob. No 9906094697 Email Id:- <a href="mailto:adc-ramban@jk.gov.in">adc-ramban@jk.gov.in</a>	WP© No. 1708/2025 Farooq Ahmed Wani v/s U.T of J&K & Ors.
41.	Varunjeet Charak, JKAS Collector Land Acquisition (ADC), Ramban Mob. No 9906094697 Email Id:- <a href="mailto:adc-ramban@jk.gov.in">adc-ramban@jk.gov.in</a>	WP© No. 2107/2025 Nasib Singh V/s U.T of J&K & Ors.
42.	Varunjeet Charak, JKAS Collector Land Acquisition (ADC), Ramban Mob. No 9906094697 Email Id:- <a href="mailto:adc-ramban@jk.gov.in">adc-ramban@jk.gov.in</a>	LPA No. 51/2025 Mohd. Rafiq & Ors. V/s Joint Financial Commissioner & Ors.
43.	Varunjeet Charak, JKAS Collector Land Acquisition (ADC), Ramban Mob. No 9906094697	WP© No. 1546/2025 Mohd. Abdullah Sohil v/s UT of J&K & Ors.

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44.	Varunjeet Charak, JKAS Collector Land Acquisition (ADC), Ramban Mob. No 9906094697 Email Id:- <a href="mailto:adc-ramban@jk.gov.in">adc-ramban@jk.gov.in</a>	WP© No. 2321/2025 Mohd Sharief V/s U.T of J&K & Ors.
45.	Varunjeet Charak, JKAS Collector Land Acquisition (ADC), Ramban Mob. No 9906094697 Email Id:- <a href="mailto:adc-ramban@jk.gov.in">adc-ramban@jk.gov.in</a>	Review Petition No. 37/2025 Kushalaya Devi V/s U.T of J&K & Ors.
46.	Shokat Hayat Mattoo, Assistant Commissioner (Rev), Ramban Mob. No 9622225253 Email Id:- <a href="mailto:acr-ramban@jk.gov.in">acr-ramban@jk.gov.in</a>	WP© No. 1762/2025 Abdul Lateef Kamgar V/s U.T of J&K & Ors
47.	Imtiaz Ahmed, Sub-Divisional Magistrate, Gool Mob. No. 9419199924 Email Id:- <a href="mailto:goolsdm@gmail.com">goolsdm@gmail.com</a>	WP© No. 1329/2025 Shahnaz Begum & Ors. V/s UT of J&K and Ors.
48.	Imtiaz Ahmed, Sub-Divisional Magistrate, Gool Mob. No. 9419199924 Email Id:- <a href="mailto:goolsdm@gmail.com">goolsdm@gmail.com</a>	WP© No. 1332/2025 Ahmed Din and Ors. V/s UT of J&K and Ors.
49.	Imtiaz Ahmed, Sub-Divisional Magistrate, Gool Mob. No. 9419199924 Email Id:- <a href="mailto:goolsdm@gmail.com">goolsdm@gmail.com</a>	WP© No. 1201/2025 U.T of J&K & Ors V/s Abdul Rashid Malik
50.	Imtiaz Ahmed, Sub-Divisional Magistrate, Gool Mob. No. 9419199924 Email Id:- <a href="mailto:goolsdm@gmail.com">goolsdm@gmail.com</a>	LPA No. 65/2025 in WPC No. 888/2023 UT of J&K & Ors. Vs. Kikar Singh
51.	Imtiaz Ahmed, Sub-Divisional Magistrate, Gool Mob. No. 9419199924 Email Id:- <a href="mailto:goolsdm@gmail.com">goolsdm@gmail.com</a>	WP© No. 2433/2025 M/S AN Builders v/s U.T of J&K & Ors.
52.	Imtiaz Ahmed, Sub-Divisional Magistrate, Gool Mob. No. 9419199924 Email Id:- <a href="mailto:goolsdm@gmail.com">goolsdm@gmail.com</a>	WP© No. 2177/2025 Gulzar Ahmed Katoch and others v/s UT of J&K and others
53.	Imtiaz Ahmed, Sub-Divisional Magistrate, Gool Mob. No. 9419199924 Email Id:- <a href="mailto:goolsdm@gmail.com">goolsdm@gmail.com</a>	LPA No. 65/2025 in WPC No. 888/2023 UT of J&K & Ors. Vs. Kikar Singh
54.	Imtiaz Ahmed, Sub-Divisional Magistrate, Gool Mob. No. 9419199924 Email Id:- <a href="mailto:goolsdm@gmail.com">goolsdm@gmail.com</a>	WP(C) No. 2421/2025 Noori Begum & Ors. V/s U.T of J&K & Ors.
55.	Imtiaz Ahmed, Sub-Divisional Magistrate, Gool Mob. No. 9419199924 Email Id:- <a href="mailto:goolsdm@gmail.com">goolsdm@gmail.com</a>	WP(C) No. /2025 Jamal Din V/s U.T of J&K & Ors.
56.	Mohd. Naseeb, Sub-Divisional Magistrate, Banihal Mob.No. 9419170813 Email Id:- <a href="mailto:sdmbanihal@gmail.com">sdmbanihal@gmail.com</a>	WP© No. 2218/2025 Mohd Iqbal Wani & Ors. v/s UT of J&K & Ors.
57.	Muzahir Hussain, Sub-Divisional Magistrate, Ramsoo, Mob. No. 9419165425 Email Id:- <a href="mailto:sdmramsoo@gmail.com">sdmramsoo@gmail.com</a>	WP© No. 579/2025 Suresh Singh v/s UT of J&K & Ors
58.	Muzahir Hussain, Sub-Divisional Magistrate, Ramsoo, Mob. No. 9419165425 Email Id:- <a href="mailto:sdmramsoo@gmail.com">sdmramsoo@gmail.com</a>	WPC No. 1596/2025 Ghulam Qadir Wani v/s UT of J&K
59.	Muzahir Hussain, Sub-Divisional Magistrate, Ramsoo, Mob. No. 9419165425	WPC No. 950/2025 Mohd Iqbal Malik v/s UT of J&K

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60.	Deep kumar, Tehsildar Ramban, Mob. No. 7006739036 Email Id:- Tehsildar-ramban@jk.gov.in	WP(C) No. 2459/2025 Des Raj & Ors. V/s U.T of J&K & Ors.
61.	Major Singh, Tehsildar Rajgarh, Mob No. 9906178710 Email Id:- tehsildarrajarh76@gmail.com	WP© No. 2143/2025 Inhabitants of Habitation Dunger v/s U.T of J&K & Ors.
62.	Amjad Hussain keen, Tehsildar Banihal, Mob. No. 9419933281 Email Id:- banihaltehsildar@gmail.com	WP© No. 2028/2025 Peerzada Ahmedullah V/s U.T of J&K & Ors.
63.	Amjad Hussain keen, Tehsildar Banihal, Mob. No. 9419933281 Email Id:- banihaltehsildar@gmail.com	WP© No. 2608/2025 Ajaz Ahmed Wani V/s U.T of J&K & Ors.
64.	Amjad Hussain keen, Tehsildar Banihal, Mob. No. 9419933281 Email Id:- banihaltehsildar@gmail.com	WP© No. ____/2025 Mohd Sharief V/s U.T of J&K & Ors.
65.	Amjad Hussain keen, Tehsildar Banihal, Mob. No. 9419933281 Email Id:- banihaltehsildar@gmail.com	CRMM No. 576/2024 Shakeel Ahmed V/s U.T of J&K & Ors.
66.	Mohammad Alyas Khan, JKAS Deputy Commissioner, Ramban Mob. No 9419114668 Email Id:- dcramban-jk@nic.in	O.A No. 804/2025 Mohd. Akhtar Dev V/s U.T of J&K & Ors.
67.	Mohammad Alyas Khan, JKAS Deputy Commissioner, Ramban Mob. No 9419114668 Email Id:- dcramban-jk@nic.in	O.A No. ____/2025 Mohd Amir Malik v/s Financial Commissioner, Revenue and others.
68.	Mohammad Alyas Khan, JKAS Deputy Commissioner, Ramban Mob. No 9419114668 Email Id:- dcramban-jk@nic.in	T.A No. 99/2022 in SWP No. 1458/2016 Shameema Begum V/s U.T of J&K & Ors.
69.	Ms. Bhumika Sharma, Tehsildar with FCR	OA No. 1650/2025 titled Ghulam Rasool Vs. Union Territory of J&K and others.

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